NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 18-A/2016 with TP No. 18/111A/NCLT/AHM/2016 (New) MCA No. 73/2013 with CP No. 43/111A/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

Name of the Company:

Punit Shashikant Chauhan

V/s.

Nugen Machineries Ltd. & Ors.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Ashish C () 08 Wi	<u>e</u> 9	Repondants	Achalla
co. seeretout			
2. PUNIT CHAVHAN	PETITONER	PETITIONER	psehahen

ORDER

Petitioner present. Learned PCS Mr. Ashish Doshi present for Respondents.

At request of Petitioner, list the matter on 22.12.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 25th day of October, 2016